

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1986  
TO BE ANSWERED ON 03.03.2020**

**DE-ADDICTION CENTRES**

**1986. SHRI FEROZE VARUN GANDHI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the steps taken by the Government to mitigate the increasing consumption of alcohol and the additional health costs to the Government;
- (b) whether the Government has set up any de-addiction centers to encourage individuals to quit consumption of alcohol;
- (c) if so, the details of de-addiction centres set up so far, State-wise;
- (d) whether the Government has conducted any anti-liquor campaigns to sensitise the youth and if so, the details thereof; and
- (e) whether the Government has data registry regarding the age-wise alcohol consumption/addiction and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI RATTAN LAL KATARIA)**

(a): The Ministry of Social Justice and Empowerment has formulated and is implementing a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-2025. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy. The activities under the NAPDDR, inter-alia, include awareness generation programmes in schools/colleges/Universities, workshops/seminars/ with parents, community based peerled interactions intervention programmes for vulnerable adolescent and youth in the community, provisioning of treatment facilities and capacity building of service providers.

(b) & (c): State-wise details of de-addiction centres under the scheme of Prevention of Alcoholism and Substance (Drugs) Abuse is at Annexure.

(d): National Institute of Social Defence (NISD) under the Ministry of Social Justice and Empowerment has conducted various programmes with various stakeholders and Government functionaries regarding Drug Abuse and Prevention. The details of the programmes conducted till 5<sup>th</sup> February 2020 are as follows:

SL NO	STAKE HOLDER	AWARENESS PROGRAM CONDUCTED
1	RRTC	298
2	SCERT	249
3	Universities/ College	72
4	School Societies	150
5	Medical Colleges/ Hospitals	24
6	NYKS/NSS	99
7	RICA/ Prison	37
8	Police Functionaries	62
9	SIRD	18
10	Social Welfare Department	28
11	NGOs/CBO's	111
12	Red Cross/ Others	255
<b>Total</b>		<b>1403</b>

(e) A National Survey to collect state wise data on Extent and Pattern of Substance Use was conducted by the Ministry in the country during the year 2018. The report presents major findings of the survey in terms of proportion of Indian population using various substances and those affected by substance use disorders. This survey indicates that there are wide variations in the extent and prevalence of substance use across different states and between various substances. Study regarding pattern and prevalence of drug use in the country in the age -group of 10-75 years was done in the report. The details of age-group wise alcohol consumption are as follows:

Substance	Children & Adolescents (10-17 years)		Adults (18-75 years)	
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users
Alcohol	1.30	30,00,000	17.10	15,10,00,000

## State-wise details of de-addiction centres/IRCA's under the scheme of Prevention of Alcoholism and Substance (Drugs) Abuse

Sr. No	State	No. of IRCA's assisted
1	Andhra Pradesh	13
2	Bihar	10
3	Chhatisgarh	5
4	Goa	0
5	Gujarat	9
6	Haryana	13
7	Himachal Pradesh	9
8	Jammu & Kashmir	1
9	Jharkhand	1
10	Karnataka	36
11	Kerala	23
12	Madhya Pradesh	25
13	Maharashtra	70
14	Orissa	41
15	Punjab	27
16	Rajasthan	21
17	Tamil Nadu	35
18	Telangana	22
19	Uttar Pradesh	28
20	Uttarakhand	4
21	West Bengal	12
22	A&N islands	0
23	Chandigarh	0
24	D&N Haveli	0
25	Delhi	10
26	Daman & Diu	1
27	Lakshadweep	0
28	Puducherry	2
29	Arunachal Pr.	1
30	Assam	26
31	Manipur	27
32	Meghalaya	2
33	Mizoram	12
34	Nagaland	9
35	Tripura	1
36	Sikkim	2
	<b>Total</b>	<b>488</b>